

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.523 of 2020

IN THE MATTER OF:

V.V. & Sons LLC

...Appellant

Versus

Bajaj Herbals Ltd.

...Respondent

For Appellant: Shri Kunal Madan, Advocate

For Respondent: Shri Jaimin Dave, Advocate

O R D E R
(Virtual Mode)

12.10.2020 Counsel for Respondent submits that he will file Reply today. Reply may be filed within three days. Rejoinder, if any, may be filed within ten days thereafter.

List the Appeal 'for admission (after Notice) hearing' on 4th November, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

rs/md